

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1327
TO BE ANSWERED ON 02nd MAY, 2016

FACILITIES TO DRUG EXPORTERS

1327. KUNWAR HARIBANSH SINGH:

SHRI SUDHEER GUPTA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of India's export of various pharmaceutical products including drugs during each of the last three years, quantity and value-wise and country-wise;
- (b) the details of the facilities being provided by the Government to the drug exporters;
- (c) whether the drug exporters are enjoying benefits both under Export Promotion Schemes and Excise Act;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps proposed to be taken by the Government to check duplication of benefits for one consignment in a year under the said schemes and present revenue loss to the exchequer?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) : The details of country-wise export of various pharmaceutical products both in quantity and value during the last three years for the top 30 markets is annexed.

(b) to (e) : Framework for increasing exports of various commodities including drug exports is provided in the Foreign Trade Policy (FTP) 2015-2020. Financial assistance is provided under Market Development Assistance and Market Access Initiative Schemes of the Department of Commerce to exporters of various commodities including Pharmaceutical products, particularly small and medium size exporters. Export Incentives are available to Pharmaceutical industry through various trade promotion schemes like Merchandise Exports from India Scheme (MEIS), Advance Authorization Scheme, DFIA for import of raw materials and EPCG Scheme for import of Capital Goodsetc. in the Foreign Trade Policy (FTP).

Under Central Excise law, facility available to any commodity for payment of rebate of duty on export is also available to pharmaceutical products. Under Rule 18 of Central Excise

Rules, 2002, where any goods are exported, the rebate of duty paid on such goods or duty paid on material used in the manufacture or processing of such goods is granted. Alternatively, under Rule 19 of Central Excise Rules, 2002, any excisable goods may be exported without payment of duty from the factory of the producer or the manufacturer or the warehouse or any other premises. Benefits provided under the Export Promotion Schemes are independent of benefits available under Excise law, accordingly, duplication of benefits on same consignment do not arise. The benefits made available on excise duty for exports are primarily based on the trade principle that domestic taxes should not be exported.

India's Exports To Top 30 Countries QTY In Kgs And Value In \$ Mn

Rank	Country	2012-13 QTY KGs	2012-13 \$mn	2013-14 QTY KGs	2013-14 in \$ mn	2014-15 QTY KGs	2014-15 \$ mn	2015-16(April- Feb) QTY KGs	2015-16(April- Feb) \$ mn
1	USA	97649580	3664.90	109724029	3958.33	113444064	4311.68	110814180	5053.92
2	SOUTH AFRICA	11814411	455.07	13792030	561.56	17438904	511.71	21744673	555.55
3	UK	21903920	519.04	30919459	527.96	28063629	543.07	26773896	512.28
4	NIGERIA	47440274	342.06	47565111	382.42	56618140	420.40	57820309	389.12
5	RUSSIA	13787895	574.09	13613464	546.60	12134815	425.65	11061530	341.60
6	GERMANY	17592961	442.89	19329020	404.50	21376235	372.88	19558305	312.54
7	KENYA	25379528	243.71	30764688	240.21	32836654	283.23	33118992	299.91
8	BRAZIL	8630770	324.91	11122575	313.27	10628975	375.94	9256461	299.11
9	NETHERLAND	9960960	226.40	8063744	234.00	10063914	243.24	7764367	221.42
10	FRANCE	6356577	203.11	8332606	206.75	9944128	209.04	9391642	209.76
11	AUSTRALIA	6112291	189.28	6360383	198.05	7859401	206.02	7229600	208.10
12	VIETNAM SOC REP	15636306	200.94	17772985	212.39	22545974	233.60	23954335	200.90
13	SRI LANKA DSR	12093839	155.90	13298110	166.73	13692479	172.85	14051187	184.73
14	CANADA	4750673	274.41	4659025	227.49	4880403	208.14	3677174	182.40
15	PHILIPPINES	4184244	125.81	5969578	140.16	8694781	156.08	8248505	177.89
16	BELGIUM	4977788	136.09	7036912	126.94	8977064	153.84	9299459	172.60
17	IRAN	5776788	161.37	9567901	182.97	10161919	174.73	10870082	170.92
18	TANZANIA REP	9141534	134.06	12145444	155.31	13249603	187.64	9936446	163.00
19	UGANDA	5276846	115.06	6732209	155.37	9644476	157.95	7589301	152.37
20	NEPAL	11318765	125.87	12373603	141.83	21597735	169.14	15275962	151.60
21	EGYPT A RP	12701525	87.80	10793792	93.08	14691565	116.58	13752066	148.23
22	MEXICO	6976002	144.55	5547971	126.07	5255934	126.43	5676914	146.65
23	TURKEY	4440508	186.25	7760165	156.54	8551604	147.69	6689864	143.30
24	MYANMAR	6159461	123.11	8712152	138.73	10554895	171.78	8792020	139.27
25	THAILAND	9973106	133.24	4840906	108.68	6380679	157.01	5957953	135.81
26	CHINA P RP	6560308	121.71	9865092	118.54	9883395	139.12	8675902	130.21
27	JAPAN	3662738	178.86	3998762	174.68	4772582	142.12	4033452	128.66
28	BANGLADESH PR	9345098	130.92	11067194	156.77	10017826	140.75	9783366	121.15
29	SPAIN	6003276	149.83	5899611	137.08	6171184	132.18	5790461	120.78
30	MOZAMBIQUE	3605617	43.71	5918806	60.70	9428638	82.28	6980767	118.10
Total of the above		409213589	9914.933965	463547327	10353.69977	519561595	10872.77381	493569171	11291.86864
Grand Total		663698836	14420.80	736158204	14949.53	835088173	15431.50	745756269	15368.35